

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
PLNTF EVIDENCE				
1	O.S. 279/2011 (EVIDENCE.)		MUNIYAPPA` Vs RAMESH BABU AND OTHERS	GOVINDA SWAMY SIDDANOORU VISHWANATHA
2	O.S. 284/2011 (EVIDENCE.)		MUTHARAYAPPA Vs RAMESH BABU.G	GOVINDA SWAMY D-1 TO 8 - SRI. SIDDANANDA VISHWANATHA
3	O.S. 289/2011 (EVIDENCE.)		NARAYANASWAMY Vs RAMESH BABU AND OTHERS	GOVINDA SWAMY EXPARTY
4	O.S. 893/2012 (EVIDENCE.) IA/1/2012		Bharathi Vs Ratnamma	D.Kumarswamy JAGANANTH
FUTHER CHIEF OF pw				
5	O.S. 38/2020 (EVIDENCE.) IA/1/2020		Harish N Vs Rinku Deshponde alias Rinku Prakash Pal Reja	Raghu R
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	O.S. 77/2019 (SUMMONS) IA/1/2019		Narayana Vs Erappa T N	M S
7	O.S. 1075/2020 (SUMMONS) IA/1/2020		SANTHOSH KUMAR G Vs NANDA KUMAR D	VINAY KUMAR M C
8	P and SC 12/2018 (ARGUMENTS.)		Muniyappa B P Vs NIL	Nagesha M
ARGUMENTS BY ADV. DEFTS.				
9	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar Vs Rama Murthy G	Chetahan Kumar H
<u>3:00 P.M - 4:00 P.M</u>				
10	O.S. 901/2019 (ORDERS.) IA/1/2019		RATHNAMMA Vs SHIVARAJAMMA	PR D

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 1104/2020 (ORDERS.) IA/1/2020		DODDE GOWDA Vs PILLE GOWDA	H.M. ANANDA KUMAR
Cases listed below are adjourned due to Covid 19				
PLNTF EVIDENCE				
12	O.S. 1018/2012 (EVIDENCE.)	19-11-2020	Ramaiah Vs Muniswamy	G.S.Prasad Reddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
ISSUE COMMISSIONER WARRANT				
1	FDP 4/2019 (SUMMONS)		Ravi Kumar Vs Muniyamma, Dead Muniyappa Dead by LRs 2(a) Narayanamma	Vishwanath Reddy M
OBJECTION ON IA				
2	O.S. 1449/2007 (SUMMONS)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
3	O.S. 733/2017 (HEARING) IA/1/2017		Kalavathi B Vs Byrappa K R	G.Ramesh
4	O.S. 964/2017 (HEARING) IA/1/2017 IA/2/2017		Venkatachari Vs Annamma	
5	O.S. 1263/2017 (HEARING) IA/1/2017		Nandish Vs Rachamma	
6	O.S. 1464/2017 (HEARING) IA/1/2017		Prasad M Vs Nandini V	
7	EX 15/2018 (HEARING)		Rani M C Vs Arul V	Mithun Gerani
8	FDP 9/2018 (HEARING) IA/1/2018		Chowdamma, LRs Karagappa Vs Ramappa	V Srinivasa Reddy
9	O.S. 786/2018 (HEARING) IA/1/2018		Narayanaswamy V Vs Veeraswamy Reddy	B Vijay Shetty
10	O.S. 743/2020 (HEARING) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPPA	LAW ASS
11	O.S. 852/2020 (HEARING) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU
12	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
13	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa Vs Parvathi Polavarapu	Vinay

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 80/2019 (ARGUMENTS.) IA/1/2019		Hussain Bi Vs Rafeeq Ahmed	Srinivas
15	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
16	O.S. 701/2020 (ORDERS.) IA/1/2020 IA/2/2020		PADMA S Vs SAMPANGIRAMAIAH N	G MANJUNATH
3:00 P.M - 4:00 P.M				
AWAIT SUMMON/NOTICE				
17	O.S. 943/2020 (SUMMONS) IA/1/2020		NAGARAJ G N Vs RAMAIAH	P SURESH
OBECTION				
18	O.S. 739/2019 (SUMMONS) IA/1/2019		CHENNAPPA K Vs MUNIYAMMA	JAGADEESHACHARI
STEPS				
19	O.S. 399/2019 (SUMMONS) IA/1/2019		Prabhavathi Vs Akkayamma	M Venkataswamy
20	R.A. 32/2019 (SUMMONS) IA/1/2019		Ashok K C Vs Govindaraju N	G S Srinivas
21	O.S. 564/2019 (SUMMONS) IA/1/2019		Nishchita Vs Venkataswamy	S Channakrishna
22	O.S. 589/2019 (SUMMONS) IA/1/2019 IA/2/2019		Gowramma R G Vs Renukesh R	N Savanur
23	O.S. 807/2019 (SUMMONS) IA/1/2019 IA/2/2019		Mangalamma Vs Shankarappa	M K T
24	O.S. 383/1997 (HEARING)		J.M. RAGHU Vs MUNIKRISHNA @ MUNIYAPPA @ LINGAPURA MUNIYAPPA	N.S
25	O.S. 1476/2007 (HEARING) IA/1/2007		C ANAND Vs THE CHAIRMAN MANAGING DIRECTOR	P.B.RAJU

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 966/2009 (HEARING) IA/1/2009 IA/2/2009		N MANJUNATH Vs STATE OF KARNATAKA	N.S.SANJAY GOWDA
27	O.S. 1096/2015 (HEARING) IA/1/2015 IA/2/2015		Vijay Sagar G S Vs Prakash B	M S
28	O.S. 1950/2015 (HEARING) IA/1/2015		Rathnamma Vs Venkatamma	Hareendra
29	O.S. 215/2017 (HEARING) IA/1/2017		Dodda Thippaiah Vs Narayanamma	Muniraju
30	O.S. 380/2017 (HEARING) IA/1/2017 IA/2/2017		Mahadhevamma Vs Kamamma	Geetha Raj
31	O.S. 1048/2020 (HEARING) IA/1/2020		MUNIYAMMA Vs VASANTHA	R G LAW ASSOCIATES
Cases listed below are adjourned due to Covid 19				
32	O.S. 239/2019 (SUMMONS) IA/1/2019 IA/2/2019	28-01-2021	Nagartnama Vs Muniyamma	A R K
33	FDP 7/2019 (SUMMONS)	28-01-2021	Venkatamma Vs Ashok	B Srinivas
34	Misc 29/2019 (SUMMONS)	28-01-2021	Savitha Vs Ramappa	B V Sudhakara Reddy
35	Misc 31/2019 (SUMMONS) IA/1/2019 IA/2/2019	28-01-2021	RAMAKKA Vs JAYAMMA	Kiran N
36	O.S. 297/2019 (SUMMONS) IA/1/2019	28-01-2021	Yashodamma Vs Kanakamma	H C Raveendranath
37	Misc 38/2019 (SUMMONS)	28-01-2021	Ananda Reddy S N Vs Papamma alias Parvathamma	B S Anil Kumar
38	M.C. 56/2019 (SUMMONS)	28-01-2021	R Anthony chandrashekar alias Chandrashekar Vs Jansi Mahadevi alias Mahadevi	A M Jagadeesh Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	Misc 44/2019 (SUMMONS) IA/1/2019 IA/2/2019	28-01-2021	RATHNAMMA Vs SHAMAPPA	R Umesh
40	O.S. 352/2019 (SUMMONS) IA/1/2019	28-01-2021	Rajesh Vs Subbanna	B M Shivakumar
41	O.S. 375/2019 (SUMMONS) IA/1/2019	28-01-2021	RAFIQ AHMED Vs MURALIDHARA SHASTRI P	R D V
42	O.S. 524/2019 (SUMMONS) IA/1/2019	28-01-2021	Nanjappa Vs Chinnamma	Babu
43	O.S. 677/2019 (SUMMONS) IA/1/2019 IA/2/2019	28-01-2021	Syed Mohamood Vs Azeez Unnissa	G D Harisha
44	O.S. 736/2019 (SUMMONS)	28-01-2021	KRISHNAPPA Vs NANJESH B M	C V R
45	O.S. 865/2019 (SUMMONS) IA/1/2019	28-01-2021	Gowramma Vs Sriramaiah alias Sriramappa	SUBBI REDDY
46	O.S. 494/2020 (SUMMONS) IA/1/2020	28-01-2021	Nikitha Mehta Rep by PA holder Vs Suresh Chand Bohra N	M D R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 20/2001 (EVIDENCE.)		MUNINANJAMMA @ CHIKKATHAYAMMA Vs DODDABBAIAH	KV
2	O.S. 1271/2008 (EVIDENCE.) IA/1/2008		N K FAREED Vs K G FELIX	
3	O.S. 503/2011 (EVIDENCE.)		VIKRAM Vs JAYAMMA AND OTHERS	V. VISHWANATH EXPARTY
4	O.S. 1458/2011 (EVIDENCE.) IA/1/2011		PADMA Vs RATHNAMMA	M.R. VEERENDRA
5	O.S. 562/2014 (EVIDENCE.) IA/1/2014		Ramakka Vs Thimmaiah	RT
12:00 P.M - 1:00 P.M				
6	O.S. 1633/2006 (HEARING) IA/1/2006 IA/2/2006		BYRAPPA alias BYRASON Vs ERABYRAIAH	S.CHENNARAYA REDDY
7	O.S. 997/2010 (HEARING) IA/1/2010		AMEENA AND OTHERS Vs LALMABEE	M.R. VEERENDRA
8	O.S. 738/2011 (HEARING) IA/1/2011 IA/2/2011		ASHA Vs RAJANNA	KRISHNAREDDY EXPARTE
9	O.S. 686/2012 (HEARING) IA/1/2012		NARASAMMA Vs HEMANNA	K. RAJENDRA PRASAD
10	M.A. 48/2015 (HEARING)		Nagamma Vs Krishnappa N S	
11	O.S. 32/2016 (HEARING) IA/1/2016		Narayanappa H Vs The Assistant Commissioner	S R S
3:00 P.M - 4:00 P.M				
12	O.S. 1071/2016 (HEARING) IA/1/2016		Prabhavathi Vs Sanjeevamma	B M G
13	O.S. 144/2017 (HEARING) IA/1/2017		Shyla Vs Rama Krishna	
14	O.S. 1765/2018 (HEARING) IA/1/2018		Lakshamma Vs Ramarathnamma	J Ravikumar
15	O.S. 763/2019 (HEARING) IA/1/2019		Kaveramma Vs Kaveramma	P M N
16	O.S. 791/2019 (HEARING) IA/1/2019 IA/2/2019		SATYANARAYANA REPTD BY GURUPRASAD K V Vs NIRMALA Y G	K V K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

P R YOGESH

III ADDL SENIOR CIVIL JUDGE

Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 491/2020 (HEARING) IA/1/2020 IA/2/2020		Jayamma alias Chikka jayamma Vs Kempanna	Sridhara T
4:00 P.M - 5:00 P.M				
18	O.S. 45/2017 (ARGUMENTS.) IA/1/2016 IA/2/2016		HANUMAKKA Vs BHAGYAMMA	H.R.SANJEEVE GOWDA
19	Misc 74/2017 (ARGUMENTS.)		M/s Chevro Fashions Vs Technova Tapes - India Pvt. Ltd. Rep. Arvind Rao A	Ganapathi Hegde
ARGUMENTS BY ADV. DEFTS.				
20	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
21	O.S. 745/2012 (ISSUES.) IA/1/2012		K.KUMAR Vs Budharaju	Chokka Reddy
22	O.S. 799/2012 (ISSUES.) IA/1/2012		Alumelamma Vs Muniswamy Reddy	S.Chennarayareddy
23	O.S. 1425/2012 (ISSUES.) IA/1/2012		LAKSHMAMMA Vs GALAPPA	V. MOHAN BABU
24	FDP 55/2008 (ORDERS.)		SHOBHA.S Vs SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA RAVIKUMAR
25	O.S. 1589/2012 (ORDERS.) IA/1/2012		Sabage Gowda.S.H Vs Ramakrishnappa	Nagaiah
26	O.S. 566/2019 (ORDERS.)		Susheela Vs Venkata Rao	K Murthy
27	O.S. 782/2020 (ORDERS.) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
28	O.S. 1023/2020 (ORDERS.) IA/1/2020		PUTTARAJU S A Vs RAJAGOPAL B M	BABU G N
29	O.S. 1085/2020 (ORDERS.) IA/1/2020		MURTHY N Vs MANJULAMMA	M S VARDARAJAN
30	O.S. 1100/2020 (ORDERS.) IA/1/2020		MUNIYAMMA Vs MUNIYAPPA	MANJUNATH R
31	O.S. 1662/2019 (OBJECTIONs) IA/1/2019		Yallamma Vs Muniyamma	Srikanth B G
Cases listed below are adjourned due to Covid 19				
32	O.S. 430/2005 (SUMMONS) IA/1/2005	23-11-2020	N G MUNIYAPPA Vs TAMMANNA	M.D. BASAVANNA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

P R YOGESH

III ADDL SENIOR CIVIL JUDGE

Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	O.S. 787/2005 (SUMMONS) IA/1/2005	23-11-2020	V R RANGANATHA Vs T RAMADAS	B S JAGANNATH DISMISSED
34	O.S. 2268/2005 (SUMMONS)	23-11-2020	KRISHNAMMA Vs S.L. RAMAIAH	M NAGARAJU GVK
35	O.S. 189/2008 (SUMMONS) IA/1/2008	23-11-2020	SHIVAKUMAR Vs LAKSHMIPATHI	H.V.NAGARAJA
36	O.S. 956/2010 (SUMMONS) IA/1/2010	23-11-2020	RANGAPPA Vs CHANDRASHEKAR	PARUSHURAM.R.HATTARANKIHAL DSR
37	O.S. 628/2011 (SUMMONS) IA/1/2011	23-11-2020	SHIVANNA.G. Vs VANA JAKSHI	V.K.RANJANI.
38	EX 71/2012 (SUMMONS)	23-11-2020	DEVARAJ PANDE S Vs PADMA PRASANNA	SAMPATH
39	O.S. 1969/2014 (EVIDENCE.)	26-11-2020	TUV Rheinland India Pvt. Ltd. Rep. Ma Paa Puratchikkanal Vs G K Energy Marketers Pvt. Ltd.	Dhananjay Joshi
40	O.S. 1934/2015 (EVIDENCE.) IA/1/2015	26-11-2020	Kumar Vs Lalitha	
41	O.S. 54/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	26-11-2020	Kavya Vs Krishnamurthy V	Gangadhar
42	O.S. 1053/2017 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017	26-11-2020	Nagarathnamma Vs Rukmini V	M V Hiremath and Basavanna K N
43	L.A.C. 3/2018 (EVIDENCE.)	26-11-2020	Nagarathnamma S Vs The Special Land Acquisition Officer	SHAILASHREE
44	O.S. 309/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	26-11-2020	Kamma Vs Ram D M	C Ravikumar
45	O.S. 1916/2014 (ISSUES.)	27-11-2020	Manjula Vs Venkatalakshamma	G V K
46	O.S. 798/2016 (ISSUES.) IA/1/2016	27-11-2020	Krishnamma Y Vs Yellappa	S Girija
47	O.S. 933/2016 (ISSUES.) IA/1/2016	27-11-2020	Narayana M Vs Suresh B T	B G T
48	O.S. 1268/2016 (ISSUES.) IA/1/2016	27-11-2020	Challa Suresh Reddy Vs Ponnaganti Sumedha Reddy	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	O.S. 1524/2016 (ISSUES.) IA/1/2016	27-11-2020	Rajeshwari V Vs Radhamma	N G V
AWAIT SUMMON/NOTICE				
50	O.S. 1721/2017 (SUMMONS) IA/1/2017	12-01-2021	Anasuya Vs Puttaraju	
51	O.S. 14/2018 (SUMMONS) IA/2/2017 IA/1/2017 IA/3/2017 IA/4/2017	12-01-2021	A. VENUGOPAL Vs M. GOPALAPPA	M. RAJESH
52	O.S. 592/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2019	12-01-2021	Srinivas Vs Thangiyamma	M Venkatappa
53	O.S. 945/2019 (SUMMONS) IA/1/2019	12-01-2021	Narayanaswamy Vs Munigangappa	S M A
54	O.S. 1170/2019 (SUMMONS) IA/1/2019	12-01-2021	Arogyaswamy Vs Sowramma	K V Venkatesh
55	O.S. 1260/2019 (SUMMONS)	12-01-2021	Krishnappa K N alias Krishnamurthy Vs Venkatamma	K L Sujaya
56	O.S. 1328/2019 (SUMMONS) IA/1/2019	12-01-2021	Puttanna K M Vs Yallamma	MAREGOWDA
57	O.S. 1500/2019 (SUMMONS)	12-01-2021	Shobha Vs Honnamma	Jayasheela
58	O.S. 1528/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	Somarashmi is minor Rep. by her mother natural guardian Mamatha Vs Nanjundappa	Om Kumar
59	O.S. 128/2020 (SUMMONS) IA/1/2020	12-01-2021	Huligamma Vs Shiva	C Nagaraj
60	O.S. 133/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-01-2021	Gangamma Vs Manjunath N	V Vishwanath
NOTICES				
61	O.S. 1709/2019 (SUMMONS) IA/1/2019	12-01-2021	Vijayavelu G alias Vijay Ahditya G L Vs Mallikarjuna S	Mohankumar M C
62	O.S. 417/2020 (SUMMONS) IA/1/2020	12-01-2021	Sunandamma alias Bhagyamma Vs Basamma	M Prakash
OBECTION				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	M.A. 3/2018 (SUMMONS) IA/1/2018	12-01-2021	Mark Sundar Rajan Vs Venugopal P	R Chandra Shekhar
64	O.S. 306/2018 (SUMMONS) IA/1/2018	12-01-2021	Shanthamma Vs Madhu Kumar K M	N R Nagaraju
65	Misc 104/2018 (SUMMONS)	12-01-2021	Parvathamma Vs Muniyamma	N Manohar
66	Misc 142/2018 (SUMMONS)	12-01-2021	Basamma Vs Madamma	Y V R
67	M.C. 28/2019 (SUMMONS) IA/1/2019	12-01-2021	Pavithra K M Vs Shantha Kumar	Sarvarani A
68	R.A. 69/2019 (SUMMONS) IA/1/2019	12-01-2021	Kaalanayak Vs Byamma	Mailappa K
SS TO DEFT. BY RPAD				
69	O.S. 885/2018 (SUMMONS) IA/1/2018	12-01-2021	Thimmaiah Vs Ramapa alias Ramesh	J K Lokesh
70	O.S. 1461/2018 (SUMMONS) IA/1/2018	12-01-2021	Nagarathna A alias Nagamma Vs Arasappa K	D Mallikarjuna Swamy
71	O.S. 605/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	Sushma M Vs Prakash Kumar D	Suresh Asso.
72	O.S. 893/2019 (SUMMONS)	12-01-2021	Corporation Bank, Rep. by Vijaya Raj K P Vs M/s Sri. Lakshmi Venkateshwara Building Material Suppliers, Rep. by Prop. Krishnaveni	T M J
73	O.S. 1620/2019 (SUMMONS) IA/1/2019	12-01-2021	SREENATH Y S Vs GAYATHRI NAIDU V	KAVITHA SALDANHA
74	O.S. 57/2020 (SUMMONS) IA/1/2020	12-01-2021	Chandrashekar B M Vs Kanakalakshmi	K Vijaya Kumar
STEPS				
75	O.S. 1025/2017 (SUMMONS) IA/1/2017	12-01-2021	Mahalingappa Vs Devamma	Pradeep M
76	O.S. 1281/2017 (SUMMONS) IA/1/2017	12-01-2021	Krishnappa C Vs Ramanna	V Anand
77	O.S. 1671/2017 (SUMMONS) IA/1/2017	12-01-2021	Meena V Vs Kenchappa	Narasimhamurthy G.V.
78	O.S. 485/2018 (SUMMONS) IA/1/2018	12-01-2021	Motamma Vs Muniyappa	Malluraiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	O.S. 997/2018 (SUMMONS) IA/1/2018	12-01-2021	Bhagyamma Vs Lakshamma	Rajanna
80	O.S. 1568/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-01-2021	NETRAVATHI V Vs VENKATAPPA S	POOJAPPA J.
81	O.S. 1785/2018 (SUMMONS) IA/1/2018	12-01-2021	Ramesh Vs Chandrappa M	K Venkatesh
82	O.S. 501/2019 (SUMMONS) IA/1/2019	12-01-2021	Muniyellamma Vs Yellamma	G S Shiva Kumar
83	O.S. 655/2019 (SUMMONS) IA/1/2019	12-01-2021	Srinivasa Vs Nagaraj K N	A Vishwanatha
84	O.S. 1344/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	Rathnamma Vs Farida	PRAKASH T.HEBBAR
85	O.S. 90/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	12-01-2021	Sharadamma Vs Padmavathamma	B.Vijay Shetty
WRITTEN STATEMENT				
86	O.S. 1855/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	12-01-2021	Susheela Vs Antrose alias Balaraju	Munireddy C V

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
23.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 919/2019 2. O.S.313/2020 3. O.S. 78/2008 4. O.S.835/2014 5. O.S.1602/2013 6. O.S.24/2013	1.O.S.42/2008 2.O.S.157/2008 3.O.S.19/2011 4. O.S.327/2011 5.O.S.1811/2013 6.O.S.1769/2017
Evidence	Evidence
1.O.S.1068/2008 2.O.S.480/2008 3.O.S.1106/2014	

IV ASCJ 22.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 23-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 981/2003	Evidence
02	O.S. 1261/2006	Arguments
03	O.S. 121/2009	Arguments
04	O.S. 140/2011	Evidence
05	O.S. 121/2017	Evidence
06	M.A. 66/2020	Hearing
07	M.C. 264/2020	Hearing
08	O.S. 1096/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 654/2006	Hearing
02	O.S. 631/2009	Arguments
03	Misc. 23/2014	Arguments
04	O.S. 1372/2016	Arguments
05	O.S. 767/2017	Arguments
06	O.S. 1500/2015	Orders
07	O.S. 1067/2020	Orders
08	O.S. 1081/2020	Orders


22/10/2020
I/c. VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 23-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2411/2006	Evidence
02	O.S. 1596/2008	Evidence
03	O.S. 1138/2013	Hearing
04	M.C. 227/2020	Hearing
05	O.S. 1052/2020	Hearing
06	M.C. 263/2020	Hearing
07	O.S. 1095/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 470/2001	Arguments
02	O.S. 2143/2006	Arguments
03	O.S. 141/2008	Arguments
04	O.S. 1332/2008	Arguments
05	O.S. 792/2013	Arguments
06	O.S. 637/2016	Arguments
07	O.S. 1073/2020	Orders

 22/10/2020

I/c. V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.